

Shri Jawaharlal Nehru: Our embassy in Rome was in constant touch with these camps. Originally, some complaints were received that they were not being well provided for, but soon after, our report was that the Italian Government provided quite a large number of amenities, such as food, blankets, etc., to them. Naturally, the Italian food did not always agree with them but the Italian Government treated them well after the first few days of some confusion.

Dr. Ram Subhag Singh: The hon. Prime Minister has just now stated that thorough investigations have been made regarding these matters. May I know who are the persons who are indulging in such spurious travel documents?

Shri Jawaharlal Nehru: That is a matter which will come up before the courts of law.

Hungarian Delegation on Bio-gas

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 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri R. C. Majhi:
 Shri Ajit Singh Sarhadi:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 496 on the 2nd December, 1959 and state:

(a) whether the report of the Hungarian Delegation on Bio-gas has since been considered by Government and decision taken;

(b) how the accepted recommendations are going to be implemented; and

(c) how much Government had to spend for the said delegation?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir. The present intention is to set up two pilot plants.

(b) The terms under which Hungarian patents can be utilized are to be incorporated in an agreement which may be finalised shortly. Action

could only be taken thereafter to set up the pilot plants.

(c) About Rs. 20,000.

Shri S. C. Samanta: May I know whether the materials that remain after the extraction of bio-gas can be used as manure?

Shri Satish Chandra: That is the main idea. There are large quantities of organic waste—agricultural waste and food waste—in the country, and the pilot plants are intended to experiment the utilisation of these wastes for the production of gas for heating purposes and the residue for manurial purposes.

Shri S. C. Samanta: May I know whether the Food and Agriculture Ministry will also take up this scheme?

Shri Satish Chandra: The scheme has been taken up in consultation with the Food and Agriculture Ministry. It is only in an experimental stage, at present. A delegation came here, and we pursued this matter in fullest consultation with the Ministry of Food and Agriculture. In fact, the committee appointed to discuss the proposal with Hungarian delegation had among others the Director of the Indian Agricultural Research Institute and the Director of the National Sugar Research Institute as members. Other officers of that ministry were also associated as members.

Wage Boards for Industries

*612. **Shri Ram Krishan Gupta:** Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Unstarred Question No. 233 on the 19th November, 1959 and state:

(a) whether Government have taken final decisions regarding the placing of the wage boards for industries on a statutory footing; and

(b) if so, the nature of the decision taken?

The Parliamentary Secretary to the Minister of Labour and Employment